

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1118/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2017

NAME OF THE PARTIES: Ptraans Logistics (India) Pvt.Ltd.
V/s.
Titan Sea & Air Services Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No. 1118/ I&BP/NCLT/MB/MAH/2017

Petitioner side is absent.

List this matter for hearing on 30.6.2017, with a direction to the Petitioner that in the event the Petitioner remains absent on next date of hearing, the Company Petition will be dismissed for default.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)